## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. F.5 (1)/2025/\_53826 -5386/ Dated, Delhi the <u>12 AUG 7025</u>

Sub:- Notification

Copy forwarded for information and necessary action to:-

- 1. The Officer Concerned.
- 2. The Officer In-charge, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee (Hindi/English) and Computer Branch, Tis Hazari Courts, Delhi.
- 3. The Administrative Civil Judge, (Central), Tis Hazari Courts, Delhi.
- 4. The A.OJs (Judl ) Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', ACR Cell & Vulnerable Witness Deposition Complex (VWDC), Central District, Tis Hazari Courts, Delhi.
- 5. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
- 6. The P.S. to Ld. Principal District & Sessions Judge (HQs), Room No. 302-A, Tis Hazari Courts, Delhi.

7. The 'LAYERS' Section, for uploading on 'LAYERS'.

(Mukesi Kumar Gupta )

District Judge (Commercial Court)-07 Officer In-charge Judicial Branch (Central)

For Principal District & Sessions Judge(HQs),

Delhi<sub>()</sub>

## HIGH COURT OF DELHI AT NEW DELHI

No.53/Gaz/P.F./Superannuation/2025

Dated: 24/7/25

## **NOTIFICATION**

Mr. Arvind Kumar, Officer of Delhi Higher Judicial Service and presently posted as Principal Judge, Family Courts, Shahdara District, Karkardooma Court Complex, shall stand retired from Delhi Higher Judicial Service in the afternoon of 30<sup>th</sup> November, 2025 on attaining the age of superannuation of 60 years.

It is certified that no disciplinary/departmental proceedings under All India Service (Discipline & Appeal) Rules, 1969 is pending or contemplated against Mr. Arvind Kumar.



BY ORDER OF THE COURT

Sd/-(Arun Bhardwaj) Registrar General

Endst. No. \_\_\_\_/Gaz./P.F./Superannuation/2025

Dated: 24 7 25

Copy forwarded for information and necessary action to:-

J. All the Principal District & Sessions Judges in Delhi.

- 2. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
- 3. The Principal Judge (HQs), Family Courts, Dwarka, New Delhi.
- 4. The Principal Secretary (Law, Justice & Leg. Affairs), Govt. of NCT of Delhi, Delhi Secretariat, New Delhi.
- 5. The Pay and Accounts Officer concerned.
- 6. Officer concerned.
- 7. Personal file of the officer concerned.
- 8. CR dossier of the officer concerned.
- 9. Guard file.

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(Dileep Namrani) Assistant Registrar (Gaz.-IA)

DEC (Judi- Br.)
DDO (Contral)

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26/09/25